

**Office of the Principal District Court,
Nagapattinam.**

Dated : 17.05.2021.

D.No. /2021/A1.

OFFICIAL MEMORANDUM

Sub: Court & Judges – COVID -19 Pandemic – Functioning of Subordinate Courts in all the Districts in the State of Tamil Nadu – Further Direction issued by the Hon’ble High Court, Madras – Instruction issued.

Ref : Official Memorandum in ROC No.41440-A/2021/C3, dated 17.05.2021 of the Hon’ble High Court, Madras.

In view of the steady surge in COVID-19 cases in recent days and in order to prevent further spread of COVID-19 infection, the Hon’ble High Court, Madras, vide reference cited above, has issued following directions,

- “ 1) Except for remand purposes and other unavoidable matter, all Judicial work in the all the Courts shall remain suspended until further orders,
- 2) All Litigants and Lawyers are prohibited entry into the Court Complexes in all the Courts unless unavoidable and with the permission of Judge in-charge,
- 3) In light of the above, Judicial Officers and Staff members of all the courts are instructed not to attend Court except to the extent absolutely necessary.”

In view of the aforesaid directions, excepting for remand purposes and other unavoidable matters, all Judicial work in all the courts functioning in Nagapattinam Judicial District, remain suspended, until further orders.

All the bail applications already received on 17.05.2021 by Vacation Sessions Court, Nagapattinam will be taken up for hearing on 19.05.2021 at 10.30 a.m. through virtual mode.

Further urgent bail applications which has to be filed before the Vacation Judge, Nagapattinam, may be sent to District Court, Nagapattinam through e-mail (ngt.pdc-tn@indiancourts.nic.in), only on 24.05.2021 between 10.30 a.m. and 04.00 p.m. and the same will be processed and will be taken up for hearing on 26.05.2021 through virtual mode at 10.30 a.m.

The urgent and unavoidable civil matters will be taken by the respective Vacation Judge through virtual mode on the dates already mentioned in the proceedings of the Vacation Judge (Civil), Nagapattinam in A.No.52/2021, Dated 30.04.2021.

The bail applications in other Judicial Magistrate Courts/ Chief Judicial Magistrate Court/ Special Court/ Fast Track Mahila Court in Nagapattinam Judicial District shall be filed through e-mail of respective courts (List of e-mail id of the respective courts annexed herewith) and dealt by the respective Judicial Officers through virtual mode.

The Judicial Officers of Nagapattinam Judicial District are instructed to attend the remand work at their residence itself.

All the Judicial Officers of Nagapattinam Judicial District are required to take necessary steps to update the adjournment of cases in e-Courts CIS portal for viewing of advocates and Public litigants. All the cases posted on particular date may be reposted to any one particular date and re-posting of each and every case to various dates shall be avoided.

All the Judicial Officers of Nagapattinam Judicial District shall keep their mobile phones or contact numbers in an active mode for receiving/ executing any communication issued by the District Judge, Nagapattinam.

All the Judicial Officers in Nagapattinam Judicial District shall remain stationed at their headquarters (Excepting those officers who have availed summer vacation/ who have already applied leave) and they shall not leave their headquarters without prior permission of the District Judge, Nagapattinam.

Only nominated staff deputed by the respective Judicial Officers will be allowed to attend the Court work and entry of others is strictly prohibited.

All the Staff members of all the courts in this district shall remain stationed at their headquarters to carry out urgent/emergency works, keep their mobile phones and other contact numbers active for the purpose of communication and they shall not leave their respective headquarters without prior permission of the Judicial Officers concerned.

The duty of Night Watchman shall be carried out on rotation basis in Combined Court Buildings where there are more than one Night Watchman.

Periodical Sanitization of the court buildings should be ensured.

All the Judicial Officers of Nagapattinam Judicial District are directed to furnish the details of staff members and Judicial Officers those who are affected with Covid positive, then and there, to the Principal District Court, Nagapattinam, through e-mail without fail.

All the Judicial Officers of Nagapattinam Judicial District are directed to strictly adhere the aforesaid directions without any deviation, until receipt of further orders from the Hon'ble High Court, Madras. While deploying staff members to attend essential/ urgent office works, all Covid-19 Standard Operating Procedure such as Sanitization, Social Distancing, Wearing of Face Mask, etc., should be strictly followed, without fail.

For any emergent communication, kindly contact anyone of the following Nodal Officers;

Name	Designation	Contact No.
Thiru P. Kannapiran	Chief Administrative Officer	94866 02155
Thiru S. Pushparaj	Sherishtadar	97896 72164
Thiru T. Rajkamal	System Analyst	96267 68489

The above said directions to be scrupulously followed from 17.05.2021 until further orders.

Sd/-J.Tamilarasi,
Vacation Sessions Judge,
Nagapattinam.

Encl.: List of e-mail Id of Courts in Nagapattinam Judicial District.

To:

- 1) All the Judicial Officers in Nagapattinam district (both Civil and Criminal Unit) (with a direction to circulate this to all the staff members concerned)
- 2) The Public Prosecutor, District Court, Nagapattinam.
- 3) The President / Secretary, All the Bar Associations functioning in Nagapattinam district (with a request to circulate this to all the members)
- 4) The President / Secretary, All the Advocate Clerks Associations functioning in Nagapattinam district (with a request to circulate this to all the members)
- 5) Sherishtadar / Sherishtadar – I & II (AW) / All the Bench Clerk Grade – I / Head Clerk / Head Clerk – I & II (AW)/ Central Nazir / Record keeper / Superintendent of Copyist of District Court, Nagapattinam.
- 6) The System Analyst / Assistant Programmer of District Court, Nagapattinam - To Upload this Official Memorandum in the Notification Page of Nagapattinam District Court Web-site.

List of e-mail Id of Courts in Nagapattinam Judicial District.

Sl. No.	Name of the Court	Court Location	Email Address
1.	District Court, Nagapattinam	Nagapattinam	ngt.pdc-tn@indiancourts.nic.in
2.	Special Court for POCSO Act, Nagapattinam	Nagapattinam	pocsocourtngt@gmail.com
3.	Fast Track Mahila Court, Nagapattinam	Nagapattinam	ngt.adcmahila-tn@indiancourts.nic.in
4.	Chief Judicial Magistrate Court, Nagapattinam	Nagapattinam	ngt.cjm-tn@indiancourts.nic.in
5.	Judicial Magistrate No.I Court, Nagapattinam	Nagapattinam	ngt.jmc1-tn@indiancourts.nic.in
6.	Judicial Magistrate No.II Court, Nagapattinam	Nagapattinam	ngt.jmc2-tn@indiancourts.nic.in
7.	Judicial Magistrate FTC, Nagapattinam	Nagapattinam	ngt.jmftc-tn@indiancourts.nic.in
8.	Additional Mahila Court, (JM Level), Nagapattinam	Nagapattinam	ngt.jmcmahila-tn@indiancourts.nic.in
9.	Judicial Magistrate FTC, Mayiladuthurai.	Mayiladuthurai	ngtmyt.jmftc-tn@indiancourts.nic.in
10.	Judicial Magistrate No.I Court, Mayiladuthurai.	Mayiladuthurai	ngtmyt.jmc1-tn@indiancourts.nic.in
11.	Judicial Magistrate No.II Court, Mayiladuthurai.	Mayiladuthurai	ngtmyt.jmc2-tn@indiancourts.nic.in
12.	Judicial Magistrate Court, Sirkazhi.	Sirkazhi	ngtsky.jmc-tn@indiancourts.nic.in
13.	DM-cum-JM Court, Vedaranyam.	Vedaranyam	ngtvdry.dmcumjmc-tn@indiancourts.nic.in
14.	DM-cum-JM Court, Tharangambadi.	Tharangambadi @ Thiruchampalli	ngttgb.dmcumjmc-tn@indiancourts.nic.in

Sd/-J.Tamilarasi
Vacation Sessions Judge,
Nagapattinam.